

## CONSOLIDATION OF HOLDINGS IN PEPSU

\*217. **Shri Madhao Reddi:** Will the Minister of States be pleased to state whether it is a fact that the Government of PEPSU are embarking on the programme of consolidation of holdings in the rural side and in this connection a cess of Rs. 2/1/- per acre, as subscription for consolidation expenses, is being collected from the farmers?

**The Minister of Home Affairs and States (Dr. Katju):** Operations for the consolidation of holdings in the rural area have been started by the Government of Patiala and East Punjab States Union. A consolidation fee of Rs. 3/- per acre and another sum of Rs. 1/13/- to meet expenses in connection with the consolidation operations are being charged by the Government from the farmers concerned.

## EASTERN COMMAND HEADQUARTERS

\*218. **Shri Madhao Reddi:** Will the Minister of Defence be pleased to state whether Government have decided to transfer the Eastern Command Headquarters from Ranchi to Lucknow?

**The Minister of Defence Organisation (Shri Tyagi):** Yes.

## INSURANCE COMPANIES

104. **Shri S. N. Das:** Will the Minister of Finance be pleased to state:

(a) the number of insurance companies for the management of which the Central Government appointed administrators during the current year; and

(b) the number of such cases in which civil and criminal cases have been filed against any past management?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) Two.

(b) In neither of the above cases has such action been so far taken.

518 PSD.

## मद्रास तथा आन्ध्र राज्यों की जन संख्या

१०५. सेठ गोविन्द दास : क्या गृह कार्य मंत्री यह बताने की कृपा करेंगे कि अवशिष्ट मद्रास राज्य तथा नवीन आन्ध्र राज्य में लगभग कितनी कितनी जनसंख्या है और दोनों राज्यों में तामिल तथा तेलुगु भाषा भाषी लोगों की क्या संख्या है ?

**The Deputy Minister of Home Affairs (Shri Datar):** The approximate population of the residuary Madras State and the new Andhra State according to the 1951 Census is 35,734,489 and 20,507,801 respectively. The approximate number of Tamil and Telugu speaking people in the residuary Madras State is 24,075,196 and 3,323,342 and in that of Andhra State is 403,266 and 18,330,957.

## DEBENTURES OF KARACHI PORT TRUST

106. **Shri A. N. Vidyalankar:** Will the Minister of Finance be pleased to refer to the replies to Starred Questions Nos. 1027 and 1028 asked on the 4th September, 1953 and state:

(a) whether the Imperial Bank of India maintained any registers in respect of the Debentures of Karachi Port Trust and Karachi Municipal Corporation upto the 17th September 1949; and

(b) if so the position as on the 17th September, 1949 after inquiry from the Imperial Bank of India?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) and (b). No registers were maintained at any time by the Imperial Bank of India in respect of debentures of the Karachi Port Trust and the Karachi Municipal Corporation.

## TECHNICAL ASSISTANCE FOR WEST BENGAL

107. **Shri S. C. Samanta:** (a) Will the Minister of Finance be pleased to state how many applications for technical assistance received by the International Aid Co-ordination Unit of the

Ministry from the State of West Bengal since 1950 have been accepted?

(b) What are the subjects for which assistance was sought?

**The Minister of Finance (Shri C. D. Deshmukh):** (a)

*For Training.*

Colombo Plan	—	14
Point Four Programme	—	3
United Nations Technical Assistance Administration.		

*For Experts*

Point Four Programme	—	2
----------------------	---	---

(b) A statement showing the subjects is laid on the Table. [See Appendix II, annexure No. 13.]

MODI INDUSTRIES LTD.

**108. Shri T. B. Vittal Rao:** Will the Minister of **Home Affairs** be pleased to refer to reply to starred question No. 1328 on the 16th September, 1953 and state what decision has since been arrived at regarding laying on the Table of the House a copy of the advice tendered by the Solicitor-General to drop prosecution proceedings against the General Manager and Deputy General Manager of Modi Industries Ltd., in connection with misloading of 26 wagons at Modinagar?

**The Minister of Home Affairs and States (Dr. Katju):** Government have come to the conclusion that it would be contrary both to established convention and to public policy to lay a copy of the Solicitor-General's opinion on the Table of the House.

कुरान का अनुवाद

१०९. श्री आर० एन० सिंह : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि कुरान का हिन्दी अथवा अन्य भाषाओं में अनुवाद करने पर कोई कानूनी प्रतिबन्ध तो नहीं है ?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** No.

CENTRAL EXCISE DEPARTMENT, HYDERABAD

**110. Shri Nanadas:** Will the Minister of **Finance** be pleased to state:

(a) the number of lower division clerks appointed in the offices of the Central Excise Department under the jurisdiction of the Central Excise Collector, Hyderabad during 1953;

(b) the number of clerks appointed from the Scheduled Castes; and

(c) whether the recruitment to these posts has been made on the basis of any competitive examination?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) Fifty-seven lower division clerks have been appointed till 12th November, 1953, in the charge of Collector of Central Excise, Hyderabad.

(b) Ten out of the 57 are Scheduled Castes.

(c) No, Sir. Selection is made by a Committee of two or three Senior Officers of the Collectorate after interviewing candidates who satisfy the minimum educational qualification and are within the age limit prescribed for lower division clerks.

TRAINING OF INDIAN NAVAL OFFICERS AND RATINGS IN U. K.

**111. Shri Nanadas:** Will the Minister of **Defence** be pleased to state the number of Indian Naval officers and ratings trained in the U.K. since 1947 and the total cost of their training?

**The Minister of Defence Organisation (Shri Tyagi):** A total number of 348 officers and 1147 ratings have been trained in the U.K. during the period 1947 to 1953 and the total cost of their training is £. 97,466.

निर्वाचन याचिकायें

११२. श्री आर० एस० तिवारी : क्या विधि मंत्री यह बताने की कृपा करेंगे :

(क) जो निर्वाचन याचिकायें अभी बाकी रह गई हैं उनकी राज्यवार संख्या कितनी है ; तथा